

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD

Allahabad this the 9th day of August 2000.

Original Application no. 1066 of 1999.

Hon'ble Mr. Justice R.R.K. Trivedi, VC  
Hon'ble Mr. S. Dayal, AM

D.P. Sharma (Skilled Mechanist),  
St. no. 20/8322,  
D.L.W. Varanasi.

... Applicant

C/A Sri D.B. Yadav

Versus

1. Union of India, through its Secretary, Ministry of Railway, New Delhi.
2. General Manager, D.L.W. Varanasi.
3. Chief Personnel Officer, DLW, Varanasi.
4. Chief Mechanical Engineer (M), DLW Varanasi.
5. Dy. Chief Mechanical Engineer (Loco) DLW, Varanasi.

... Respondents

C/Rs Sri A. Sthelkar



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O R D E R

Hon'ble Mr. Justice R.R.K. Trivedi, VC

This application has been filed for challenging the order of punishments dated 16.1.96, 28.09.98 and 30.3.99. OA has been filed annexing therewith the order dated 14.1.2000, which shows that the orders awarding the punishment have been set aside by reviewing authority under Rule 25 of the Railway Servent (D&A) Rules 1968 and the case has been remitted to disciplinary authority. ~~and~~ the orders have been ~~passed~~ set aside. Nothing remains to adjudication in this application. The OA is dismissed as infructuous.

2. No order as to costs.

  
AM

  
VC

/pc/